## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3794
ANSWERED ON:08.04.2003
TAX RELIEF FOR FINANCES TOWARDS SARVA SHIKSHA ABHIYAN KAMBALAPADU E. KRISHNAMURTHY

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government have sent a proposal to the Finance Ministry to provide exempt in to the finances made like donations etc. towards the Sarva Shiksha Abhiyan for the taxation purposes;
- (b) if so, whether the proposal has been agreed to;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the stand of the Government in this regard?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI ASHOK PRADHAN)

(a) to (e): In order to promote people's involvement and to raise additional resources for school-based interventions, this Ministry had suggested to the Ministry of Finance for inclusion in the Budget for the year 2003- 2004, a proposal that contributions to Panchayati Raj Institutions and Urban Local Bodies for initiatives in elementary education under Sarva Shiksha Abhiyan, be given exemption from income-tax for rural as well as urban areas.

This proposal was not included in the Budget for the current financial year.